GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

RAJYA SABHA
UNSTARRED QUESTION NO. 2323
TO BE ANSWERED ON 16TH March, 2021

CERTIFICATION OF CORONIL BY WHO

2323 **SMT. PHULO DEVI NETAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government has sought any formal certification or review from WHO for any traditional medication like Coronil to treat COVID-19, and if so, the details thereof;

(b) whether the Ministry supports claims by the manufacturers of Coronil tablet that it helps in fighting COVID-19, given that the Minister himself attended its launch event in February, 2020;

(c) if so, the reasons therefor; and

(d) if not, the action that will be taken against the manufacturers of such traditional medicine and their promoters who claim to have such certification from WHO?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJIJU)

(a): Government did not sought for any formal certification or review from WHO for any traditional medication to treat COVID-19;

(b): Manufacturers of *Coronil* (M/s Patanjali Research Foundation Trust) have applied to the Interdisciplinary Technical Review Committee (ITRC) appointed by Ministry of AYUSH to review all the COVID-19 related claims through the state licensing authorities. The Uttara Khand State Licensing authority submitted the request from manufacturers of *Coronil* that their license to be updated from using *Coronil* tablet as a medicine for COVID-19 than as a IMMUNITY BOOSTER. The ITRC did review the CORINIL studies and made two main observations viz., (1) in one group only placebo was given without standard care and (2) group-wise analysis is not presented. Accordingly committee appraised & observed that the core ingredients of *Coronil* like Tulsi, Ashwagandha are included in the National Clinical Protocol for COVID-19 and also based on the rational and inference of Patanjali's presentation, it was suggested that it may be used as supporting measure in COVID. The State Licensing Authority is also informed that *Coronil* table may be used as supporting measure in the management of COVID-19 without claiming cure.

(c): Answer to the question No. b is NO. Hence, explained as above;

(d): As per information received from Drug Controller General (India**)** there is no such information that the Government has sought any formal certification or review from the WHO for any traditional medication like Coronil to treat COVID-I9. However, as per the WHO certification scheme, which is a scheme of Certificate of Pharmaceutical Product (COPP) by National Regulatory Authority (NRA) for the purpose of international commerce i.e. for registration of products in foreign countries, Central Drugs Standard Control Organisation (CDSCO) has issued Certification of Pharmaceutical Product (COPP) to M/s Divya Pharmacy Unit (II), Haridwar for their product Divya Coronil Tablet, after examination of their application in consultation with Ministry of AYUSH.

The claim was that they obtained WHO GMP Certification for Coronil which is as per the existing Drugs and Cosmetics Act.

Ministry of AYUSH has issued an advisory to stop and prevent publicity and advertisement of AYUSH related claims for COVID-19 treatment.